

3  
CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O. A. No. 260/00504 OF 2016  
Cuttack, this the 27<sup>th</sup> day of July, 2016

CORAM  
**HON'BLE MR. A.K. PATNAIK, MEMBER (J)**  
**HON'BLE MR. R.C. MISRA, MEMBER(A)**

.....  
Champa Murmu, aged about 57 years, Widow of Late Bauda Murmu, Ex-TPM-B under Station Manager, E.Co.Rly., Paradeep, permanent resident of Vill./P.O.- Chadada, P.S.-Khunta, Via- Badasahi, Dist-Mayurbhanj, Odisha.

.....Applicant

By the Advocate(s)-M/s N.R. Routray, Smt. J. Pradhan, U.K. Bhatt, T.K.  
Choudhury, S. Sarkar and S.K. Mohanty

-Versus-

**Union of India, represented through**

1. General Manager, E.Co.Rly, E.Co.R. Sadan, Chandrasekharpur, Bhubaneswar, Dist-Khurda.
2. Sr. Divisional personnel Officer, East Coast Railway, Khurda Road Division, At/P.O.- Jatni, Dist- Khurda.
3. Sr. Divisional Operating Manager, East Coast Railway, Khurda Road Division, At/P.O.- Jatni, Dist- Khurda.

.....Respondents

By the Advocate(s)- Mr. T. Rath

**O R D E R(Oral)**

**A.K.PATNAIK, MEMBER (J):**

Heard Mr. N.R. Routray, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondent-Railways, on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. Mr. Routray, submitted that the applicant is the widow of Late Bauda Murmu, who was working under the East Coast Railways and while working as TPM-B under the Station Manager, E.Co.Rly, Paradeep died on 25.06.2004 living behind the applicant, three sons and three daughters. Mr. Routray, brought to our notice the death certificate issued by the competent authority under Annexure- A/1 and the Legal Heir Certificate issued by the Revenue Officer under Annexure- A/2. Mr. Routray submitted that the applicant being the widow of the deceased Govt. employee has no

*Verdict*

other document to substantiate her claim for grant of family pension, death-cum-financial benefit of Late Bauda Murmu(Ex-TPM-B), Paradeep and other benefits. except the letter under Annexure- A/3. Though it is quite late but she has filed an appeal/ representation addressed to Sr. Divisional Personnel Officer, East Coast Railway(Respondent No. 2) and Sr. Divisional Operating Manager, East Coast Railway(respondent No. 3) for family pension in her favour as well as release of death-cum- financial benefit and other benefits. Mr. Routray further submitted that though the appeal/representation was preferred on 29.04.2016 till date no reply has been received from the said authorities. As the applicant has stated that she has made an appeal to the above two respondents i.e. Respondent Nos. 2 & 3, therefore, without keeping the matter pending we dispose of this matter by directing the Respondent Nos. 2 & 3 that if any such appeal was preferred and the same is pending consideration then the same may be considered and disposed of by a reasoned and speaking order within a period of six months from the date of receipt of copy of this order. Though we have not expressed any opinion on the merit of this matter, still then we hope and trust that if after such consideration the applicant is found to be entitled to the claim made by her then expeditious steps may be taken within a further period of six months from the date of such consideration to disburse the benefits to the applicant. However, if in the meantime, the said appeal/representation stated to have been preferred is disposed of then the result of the same may be communicated to the applicant within a period of four weeks.

3. With the aforesaid observation and direction, the O.A. is disposed of at the stage of admission itself. No costs.

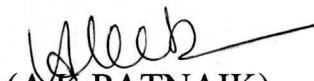


5

4. On the prayer made by Mr. N.R. Routray, Learned Counsel appearing for the applicant, copy of this order, along with paper book, be sent to Respondent Nos.2 & 3 by Speed Post for which he undertakes to file the postal requisites by 29.07.2016.

5. Free copy of this order be made over to Mr. T. Rath, Ld. Standing Counsel appearing for the Respondent-Railways.

(R.C.MISRA)  
MEMBER (A)

  
(A.K.PATNAIK)  
MEMBER(J)

K.B.